

Shri T. T. Krishnamachari: My reference to the core of the Plan is only incidental; it is not fundamental so far as this question is concerned. The fundamental aspect of our difficulties might be dealt with at the appropriate time.

WRITTEN ANSWERS TO QUESTIONS

Public Undertakings Accounts

*831. **Shri Shree Narayan Das:** Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 1603-A on the 11th September, 1956, and state:

(a) whether Government have since examined the question of adequate and proper accounting and financial reporting by all public undertakings and has evolved suitable standard forms of accounting for different categories of public enterprises;

(b) if so, the important features of such standard forms; and

(c) the extent to which they have been made applicable so far?

The Minister of Finance (Shri T. T. Krishnamachari): (a) to (c). Government consider that a broad pattern of accounts is available already in the case of all public undertakings and that, subject to such improvement as may be found desirable from time to time in the light of experience, no further standardization is necessary.

जीवन बीमा निगम

*842. श्री अनिरुद्ध सिंह : क्या वित्त मंत्री २४ मई, १९५७ के तारांकित प्रश्न संख्या ३४७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या जीवन बीमा निगम द्वारा नियुक्त की गई वरिष्ठ सेवा समिति ने अपना प्रतिवेदन प्रस्तुत कर दिया है ;

(ख) क्या उस पर कोई निर्णय किया गया है ; और

(ग) यदि हाँ, तो वे निर्णय क्या हैं ?

वित्त उपमंत्री (श्री व० रा० जगत) :

(क) से (ग). भारत सरकार द्वारा नियुक्त जीवन बीमा निगम सम्बन्धी वरिष्ठ सेवा समिति ने अपनी रिपोर्ट दे दी है। इस समय उस पर विचार किया जा रहा है।

Welfare of Tribal People

*847. **Shri Ganpati Ram:** Will the Minister of Home Affairs be pleased to state:

(a) the steps taken in the Second Five Year Plan period so far to improve the lot of Tribals and Scheduled Castes in the country; and

(b) whether Government are considering ways and means so as not to allow the lapse of money allotted in the budget for tribal welfare in 1957-58?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) The Government of India gave grants-in-aid to the State Governments to the tune of Rs 7.18 crores during 1956-57 and have so far sanctioned Rs 7.91 crores during the current financial year for the welfare of scheduled castes and scheduled tribes

(b) Yes, Sir

Conference of Commonwealth Air Chiefs of Staff

*848. **Shrimati Ila Palchoudhuri:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a Conference of Commonwealth Air Chiefs of Staff is to be held in London;

(b) if so, when;

(c) the objects of the Conference;

(d) whether India has received any invitation to participate in it; and

(e) if so, the composition of the Indian contingent which will take part in the Conference?